NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.22/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 29/2008
NAME OF THE COMPANY	Sanghi Threads Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Threads Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chi dambaran	PCS	9849056652	4
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. S. V. RAMAKRISHWA	Adv.	9848403691	Sam
Y. SURVAMAYANA	Adv Danh	- 9 8 G9 XL657/	J.S.M.
A. Clarkeeverthing	By 18	9948314088	de

Heard Shri S. Chidambaram, Learned PCS for the Petitioner and Dr. S.V. Ramakrishna, Learned Counsel for R-4, Shri Y. Suryanarayana, Learned Counsel for R-3 & 5 and Shri A. Chakravorthy, Learned Counsel for R 7 & 8.

Post the case on 06.12.2017.

Member (T)

Member (J)

Bm